

FAMILY WELFARE be pleased to state the facilities provided by Government Hospitals in the country during the night duty?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): In the Central Government Hospitals, the duty room/retiring rooms are provided to women employees, where they can take refreshment and rest during night duty. So far as State Government Hospitals are concerned, health being a State subject, it is the responsibility of the State Governments to provide facilities to women employees.

Vegetable Oil Units in Maharashtra

10158. **SHRI HARIBHAU SHANKAR MAHALE:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government propose to issue Letter of Intent/Industrial Licence for setting up vegetable oil plants in Maharashtra;

(b) if so, the details of such plants proposed to be set up in the State during the current year;

(c) the details of the proposal received from maharashtra Government; and

(d) the follow up action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUNJAN PATEL): (a) At present there is no scope to create any further capacity for the manufacture of vanaspati in Maharashtra State.

(b) does not arise.

(c) and (d). In August, 1989, M/s. State Industrial and Investment Corporation of

Maharashtra Ltd. had submitted an application for the grant of an industrial licence for setting up a vanaspati unit for a capacity of 30,000 tonnes per annum at Kurkumbh Daund, Pune in the Joint Sector. As the production of vanaspati in Maharashtra State is far in excess of its demand, their application has been recommended for rejection.

T. B. Sanatoriums

10159. **SHRI HARIBHAU SHANKAR MAHALE:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Regional T.B. Sanatoriums in the country, State-wise;

(b) the details of the diagnostic and clinical equipments installed in these centres during last three years; and

(c) the approximate number of patients treated in the said each centre during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There is no institution in the country called "Regional T.B. Sanatorium" according to the annual information furnished by State/U.T. Governments.

(b) and (c). Does not arise.

[English]

Non Recognition of Survey Training in Ayurveda

10160. **PROF. P. J. KURIEN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Council recognise the training in surgery being given to Ayurvedic and Homoeopathic degree

students in Kerala; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). the curriculum and Syllabi for Ayurvedic and Homoeopathic colleges are regulated by the Central Council of Indian Medicine and Central Council of Homoeopathy respectively. Therefore, the question of recognition of the training in surgery being given to Ayurvedic and Homoeopathic degree in Kerala by the Medical Council of India does not arise. The Medical Council of India is, however, not in favour of mixing up of the modern scientific system of medicine with other systems of medicine. Collaboration in various systems could be considered at research level.

Recognition of MBBS Degree of Nigerian University

10161. **PROF. P. J. KURIEN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any final decision has been taken by Government regarding recognition of the MBBS degree of Nigerian University by the Indian medical Council;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). The question regarding recognition of medical degrees awarded by the Nigerian Universities to the Indian doctors is at present under consideration of the Medical Council of India. the Council have proposed to send a team to Nigeria to inspect the teaching and other facilities available in

the medical institutions of that country for the purpose of recognition of their medical degrees. The Council has been requested to make necessary arrangements for the visit, in consultation with our High Commission in Lagos.

(c) Question does not arise.

National Tuberculosis Control Programme

10162. **DR. RAM CHANDRA DOME:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any review of National Tuberculosis Control Programme;

(b) if so, the the details thereof:

(c) whether any demographic study in relation to tuberculosis in our country has been done; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes. Sir.

(b) There is an inbuilt system of monitoring of performance of TB Programme since its very inception. Detailed work report of the functioning of essential components of the programme is obtained on quarterly basis by National TB Institute, Bangalore, where the reports are analysed, performance is assessed and needful corrective measures taken and guidance is rendered to individual district TB Centres and State Health Authorities. The Programme was also evaluated in depth by a High Power Expert Committee of ICMR about 14 years back.

Recently an indent evaluation of per-